

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 34 of 2011 & IA Nos. 52 & 53 of 2011**

Dated: 31st March, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

GRIDCO **Appellant (s)**

Versus

**Western Electricity Supply Co. of
Orissa Ltd. & Anr.** **Respondent(s)**

Counsel for the Appellant (s) : Mr. R.K. Mehta.
Mr. Antaryami Upadhyay

Counsel for the Respondent (s) : Mr. Pravakar Swain, Secretary OERC
Ms. Rajdipa Behura
Mr. C.S. Chauhan
Mr. Rutwik Panda

ORDER

Sh. P.K. Swain, Secretary Orissa Electricity Regulatory Commission has made appearance. He has explained the reason for not making appearance before the Tribunal on the last date of hearing and tendered his apology for causing inconvenience to the Tribunal. He has also filed an affidavit indicating the reasons for delay in communicating the order to the parties

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and tendered his unconditional apology for the delay. We have been informed that the State Commission has not been following the practice of uploading all its orders on its website. This is not proper as it results in delay in communicating of the orders to the affected parties and comes in the way of timely action to allow the parties to either seek remedy against the order or to implement the order. We accordingly direct the State Commission that in future all their orders should be promptly uploaded on the website with proper record of the date of uploading on the website and also communicate the same to the concerned parties at the earliest. Secretary of the State Commission has given us an undertaking that necessary action would be taken in the matter without any delay. Accordingly, the apology tendered by the Secretary of the State Commission is accepted.

Mr. Tripathi appearing on behalf of R-1 seeks some time to file reply. He is directed to do so on or before 02.05.2011.

Post the matter for **hearing on 10.05.2011.** In the meantime, the appellant is at liberty to file rejoinder, if any.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK/RKT